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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.06.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 171/BB/2018	For Final hearing	Sec 10 of I&B code 2016	M/s Cryo-Save (India) Pvt Ltd	M S Viswanathan, K S Vadivelu Advocate		S A Associates R7, MGC & Co., for R-10

ADVOCATE FOR PETITIONER/s:

~~ARUN KUMAR~~ ~~SHUBHANU SETHU~~ ~~99 4802798~~
K.S.VADIVELU
94483-55070

7-7-2019
20/6/2019


ADVOCATE FOR RESPONDENT/s:

SUDHIR B.S. Advocate for Respondent No 10 BSSudhir
9036022988

ORDER

Heard Shri K.S.Vadivelu, learned Counsel for Petitioner and Shri Sudhir B.S, learned Counsel for Respondent No.10. Learned Counsel for Petitioner is directed to ensure that the Director of the Company be present on the next of hearing. Post the case on **23.07.2019**.


MEMBER(T)


MEMBER(J)

Raushan


Court Officer